

and Government have not come across serious complaints about the quality of lubricating oils sold from these retail outlets. Government are, however, aware of some allegations regarding sale of spurious/off-specification lubricating oils by private processors/marketers/petty jobbers and unauthorised dealers.

(c) Government have initiated follow up action on the measures recommended by an expert panel set up by the Government to look into the problem of adulteration/mis-use of lubricants and suggest comprehensive measures to prevent adulteration. Separately Government have issued a scheme of discipline in regard to distribution of lubricants which is required to be implemented by all the major oil companies. Oil Companies have been directed to mount determined energetic efforts by way of repetitive surprise checks on their retail outlets/agents with a view to eradicate such practices as mis-use/adulteration. The oil companies have also been asked to increasingly take up direct sales to consumers.

(d) Quality of lubricating oil cannot be detected by visual inspection. Detailed laboratory tests are required to be conducted to establish whether the quality of lubricating oils sold conforms to prescribed standards. Consumers' Cooperation by way of their purchasing lubricating oils from only the recognised outlets of major oil companies would, however, assist in minimising the sale of sub-standard lubricating oils.

Rail travel concession to disabled defence personnel

*297. SHRI LEONARD SOLOMON SARING:
SHRI SYED NIZAMUDDIN:
SHRI GIAN CHAND TOTU:

Will the Minister of RAILWAYS be pleased to state:

(a) whether Government propose to give some rail travel concessions to

the disabled defence personnel in view of their services to the country; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MOHAMMAD SHAFI QURESHI): (a) and (b) Rail travel concession is already admissible to all Orthopaedically, handicapped persons who suffer from the substantial loss of the functions of the lower extremities and to all blind persons including such disabled defence personnel. There is no proposal to give travel concession to defence personnel suffering from any other disability.

Occupancy ratio of pass holders and ticket holders in air-conditioned coaches

*298. SHRI JAGDISH JOSHI:
SHRI IBRAHIM KALANIYA:
SHRI KHURSHED ALAM KHAN:
SHRI JAGAN NATH BHARDWAJ:

Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the percentage of pass holder passengers is more than that of ticket holders in air-conditioned accommodation in various trains;

(b) what was the percentage of fare-paying passengers in relation to the passengers who travelled on passes in air-conditioned classes during the year 1975-76; and

(c) what action Government propose to take to ensure larger occupancy of air-conditioned accommodation by fare-paying passengers?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MOHAMMAD SHAFI QURESHI):

(a) No, Sir.